

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 49 OF 2017
APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017
APPEAL NO. 14 OF 2017**

Dated: 6th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 49 OF 2017

In the matter of:

Cairn India Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017

In the matter of:

M/s Lord Chloro Alkai Ltd. & Ors.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

APPEAL NO. 14 OF 2017

In the matter of:

Rajasthan Textile Mills Association

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The matters could not be taken up due to administrative reasons.

List these matters on **21.02.2018.**

COURT MASTER